

3. Gooptu's Pencil Industries Pvt. Ltd.
4. K. M. Chemicals Pvt. Ltd.
5. United Cereal Products Ltd.
6. Annapura Paper and Pulp Cottage Industries.

IRCI has reported that these units had not submitted to IRCI information about their operations, working results, expenses etc. as are required for monitoring reconstruction programmes, nor complied with IRCI's essential terms of agreements for reconstruction assistance.

(f) The Corporation has reported that they have called back their dues in all six cases; also, appropriate legal action is being taken by the Corporation in all cases, except in Associated Aesby Ltd. where the recall of the Corporation's loan is in process.

#### **Sick tea gardens**

\*432. SHRI SYED ABDUL MALIK: Will the Minister of COMMERCE be pleased to state;

- (a) the number of tea gardens in Assam which have been declared sick;
- (b) what are the causes which have led to this state of affairs; and
- (c) what short-term and long-term measures Government have taken or propose to take to turn these sick tea gardens into viable units?

THE MINISTER OF COMMERCE  
(PROF. D. P. CHATTOPADHYAYA):

(a) So far no tea undertaking in Assam has been declared sick in terms of the Tea (Amendment) Act, 1976.

<b) Doe, not arise.

(c) Under the Tea (Amendment) Act, 1976 the Government can order investigation into the working of a tea undertaking and issue directions to its management to stimulate production and prohibiting it from resorting to any practice which might reduce its economic value. Failure to abide by these directions would necessitate take-over of its management.

The Government have also the power to take-over the management without issuing any such direction, if it is considered necessary as a result of the investigation.

The Act also provides for takeover of the management of tea undertaking without investigation under certain circumstances.

#### **Small air-conditioned tourist taxis**

\*433. SHRI JAGAN NATH BHARDWAJ:

SHRI JAGDISH JOSHI: SHRI

IBRAHIM KALANIYA:

SHRI KHURSHED ALAM  
KHAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the demand for large-sized air-conditioned tourist taxis is gradually on the decrease;
- (b) if so, whether Government are contemplating to fit indigenous air-conditioning units in the Ambassador cars for use by the tourists; and
- (c) if so, what efforts Government have made in this direction?

THE MINISTER OF STATE IN THE  
MINISTRY OF TOURISM AND